

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

CIRCULAR

No: 67

Dated: 10-11-2017

It has been reported that Daily Judgments and Orders of Hon'ble Judges are not being uploaded on the website of the High Court in a regular manner. This is in clear breach of Circular No. 57 dated 14.07.2017 issued by this office. All the Junior/Senior Scale Stenographers, Private Secretaries and Secretaries attached to the Hon'ble Judges are, therefore, impressed upon to strictly adhere to the aforesaid Circular.


(Sanjay Dhar)
Registrar General

No: 281-16/RG

Dated: 10-11-2017

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Jammu for information.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and compliance.
4. CPC e-Courts High Court of J&K Srinagar for uploading the same on the website.
5. Secretary to Hon'ble Mr. Justice _____
.....for compliance.


Registrar General